

(b) Preparation of Basin-wise Master Plans and execution of the Floods Control Programmes/Schemes remain the responsibilities of the State Governments. However, the Ganga Floods Control Commission under the Ministry of Water Resources has prepared draft comprehensive plans for the following tributaries of the Ganga :—

- |                             |             |
|-----------------------------|-------------|
| (i) Mahananda               | (ii) Gomati |
| (iii) Kamla Balan           | (iv) Ghagra |
| (v) Adhwara Group of rivers | (vi) Kosi   |
| (vii) Punpun                | (viii) Ajoy |
| (ix) Bagmati                | (x) Gandak  |
| (xi) Burhi Gandak.          |             |

Similarly, the Brahmaputra Board under the Ministry of Water Resources has prepared Part-I of draft Master Plan of Brahmaputra Basin covering the main stem of the River Brahmaputra. The Master Plan for Sahibi Sub-basin prepared by the Central water Commission is under implementation.

#### **Drilling of Tube-Wells in Madhya Pradesh**

4294. SHRI KAMAL NATH : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether due to varying typical geological conditions it is not possible to drill tube-wells by available DTH Rig machines in some of the districts of Madhya Pradesh ;

(b) whether any proposal of Madhya Pradesh Government for purposes of 12 combination type rigs is pending with Union Government ; and

(c) the time by which Union Government are likely to give clearance and financial assistance for this proposal ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :  
(a) Yes, Sir.

(b) According to the available information, no such proposal is pending.

(c) Does not arise.

#### **Hutments on sides of Railway Tracks in Bombay**

4295. SHRI HUSSAIN DALWAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Railways have agreed to regularise hutments beyond certain distance from the railway tracks in the city of Bombay ; and

(b) if so, the exact space that is to remain unoccupied on both sides of the railway tracks in Bombay ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCIENDLA) : (a) No, Sir.

(b) Does not arise.

#### **Award For Brave Children**

4297. SHRI V. KRISHNA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Indian Council for Child Welfare has decided to institute another award for any child who shows exemplary courage and bravery ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) A Statement is given below.

#### **Statement**

#### **Award for Brave Children**

The Indian Council for Child Welfare (ICCW) has decided to institute another

award for any child upto the age of 16 years for outstanding, meritorious and gallantry deeds.

Titled "Bharat Award" it will be given from the year 1987-88.

The award, to be announced on the eve of Children's Day (November 14) every year, will carry a cash award of Rs. 5,000/- and a Gold Medal.

The awardee will be selected by a Committee comprising representatives from the Ministry of Human Resource Development (Department of Women & Child Development), Ministry of Home Affairs, Ministry of Railways, Ministry of Information and Broadcasting, Ministry of Defence and Indian Council for Child Welfare.

#### Allocation made to Karnataka for C.A.D. Programme

4298. SHRI H. B. PATIL : Will the Minister of WATER RESOURCES be pleased to state :

(a) the amount allocated to the Government of Karnataka during the Sixth Five Year Plan for the construction of field channels under the Command Area Development Programme ;

(b) whether any check has been made on the proper utilisation of this central aid to that State ; and

(c) if so, to what extent this aid by the Union Government has been utilised by the Government of Karnataka ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) The Sixth Plan outlay for Command Area Development Programme for Karnataka was Rs. 1300 lakhs under the State Sector.

(b) and (c). Central assistance to the States for items covered under the Centrally Sponsored Command Area Development is regulated on the basis of certificate of expenditure from the State

Government and audited figures of expenditure from the Accountant General. The expenditure incurred on Command Area Development Programme by the State during the Sixth Plan was Rs. 3448.11 lakhs and Central assistance released was Rs. 1592.12 lakhs.

#### Projects in Check Erosion in the Right Bank of Brahmaputra

4299. SHRI S. JAIPAL REDDY :  
SHRI BHADRESWAR TANTI :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government got demands for acceptance of two major projects for saving valuable agricultural lands and century old and established villages of tribal and other backward people of the right bank of the Brahmaputra in Assam districts of Lakhimpur and Sonitpur ;

(b) if so, whether Government have cleared the projects and provided the funds ; and

(c) if necessary clearance has not been given and funds have not been provided so far ; what are the constraints against granting the money necessary to complete the projects to check further erosion ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) A Project Report pertaining to Lakhimpur district was received from the Government of Assam, and the report pertaining to Sonitpur district has not been received.

(b) and (c). Comments on the Project Report pertaining to Lakhimpur were communicated to State Government in October, 1986 and their compliance/reply is still awaited.

[Translation]

#### World Bank Assistance for Construction of Indira Gandhi Canal

4300. SHRI VIRDHI CHANDER JAIN : Will the Minister of WATER RESOURCES be pleased to state :